

Annexure – 3

Name of the corporate debtor: MBE Coal & Mineral Technology India Private Limited; Date of commencement of CIRP: 12-09-2023; List of creditors as on: 04-06-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Credit-or	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-offAmount	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
		(Amount in ₹)												
1	Kotak Mahindra Bank Ltd.	25-09-2023	116469916.86	116469916.86	Secured Financial Creditors	Annexure I	Annexure I	No	55.95	-	-	-	-	
2	ICICI Bank Ltd.	26-09-2023	99235286.42	91692869.42	Secured Financial Creditors	Annexure II	Annexure II	No	44.05	-	-	7542417.00	-	Further reduced to the extent of BG's being dissolved by the claimant during the CIRP period.

SECURITY INTEREST*

Annexure I

Kotak Mahindra Bank Ltd.

A	<u>Primary Security</u>
	a. Cash Credit/WCDL: 1st Pari Passu Charge on the entire current assets of the company, both present and future, along with member banks under multiple banking arrangement.
B	<u>Collateral Security</u>
	Corporate Guarantee of McNally Bharat Engineering Co Ltd.

Annexure II

ICICI Bank Ltd.

A	<u>Primary Security</u>
	a. Cash Credit/FDOD: 1st Pari Passu charge by way of hypothecation of the Borrower's entire current assets, both present and future ranking pari passu with other participating banks.
	b. Cash Credit/FDOD: 1st charge over the moveable fixed assets of the Borrower.
B	<u>Collateral Security</u>
	Corporate Guarantee of McNally Bharat Engineering Co Ltd.